

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †3004
TO BE ANSWERED ON 31.12.2018

FUNDS ALLOCATED TO MADHYA PRADESH

†3004. SHRI LAXMI NARAYAN YADAV:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the amount of funds allocated by the Union Government to Madhya Pradesh under Tribal Sub-Plan;
- (b) the details of the works proposed to be carried out under the tribal sub-plan;
- (c) the amount of allocated funds still lying unutilized so far along with the reasons therefor;
- (d) whether the Government has conducted any inquiry of construction works under the tribal sub-plan in Madhya Pradesh through any independent agency; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b): Details of Tribal Sub-Plan funds [now called as Scheduled Tribe Component (STC)] allocated by Central Ministries / Departments to Madhya Pradesh under various schemes catering to Education, Health, Agriculture, Livelihood, Housing, Drinking water & Sanitation, Employment Generation, Skill Development, Women and Child Development etc. during 2017-18 and 2018-19 are at **Annexure 1**.

(c) to (e): Approval of projects / activities out of TSP / STC funds under various sectoral schemes and implementation thereof is the responsibility of concerned Central Ministries / Departments and State Governments. Details of utilization of funds by the State Government against the releases under various Schemes of Central Ministries / Departments is not maintained centrally. Ministry of Tribal Affairs has entrusted the responsibility of evaluation of State TSP to Tribal Research Institutes (TRI) in the respective States including Madhya Pradesh. For the purpose, funds have also been provided to the TRIs during the current financial year 2018-19 as detailed at **Annexure 2**.

Annexure 1 referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3004 for answer on 31.12.2018

Details of TSP / STC funds provided by Central Government Ministries / Departments to Government of Madhya Pradesh during 2017-18

S.No.	Ministry Name	Scheme Name	Sanctioned Amount (in lakh)
1.	Department of Agriculture, Cooperation and Farmers Welfare	National Food Security Mission	2107.14
		National Mission on Horticulture	609.00
		National Mission on Oil Seed and Oil Palm	101.51
		National Project on Soil Health and Fertility	285.26
		Paramparagat Krishi Vikas Yojana	605.77
		Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	3150.00
		Rainfed Area Development and Climate Change	42.20
		Rashtriya Krishi Vikas Yojna	4807.00
		Sub - Mission on Agriculture Extension	493.48
		Sub- Mission on Agriculture Mechanisation	1163.90
2.	Department of Empowerment of Persons with Disabilities	Schemes for Differently Abled Persons (Schemes for implementation of Persons with Disability Act)	105.79
3.	Department of Health and Family Welfare	Human Resources for Health and Medical Education	5692.00
		National Rural Health Mission	32763.88
		Tertiary Care Programs	398.60
4.	Department of Higher Education	Rashtriya Uchhatar Shiksha Abhiyan (RUSA)	250.41
5	Department of Land Resources	Integrated Watershed Development Program (Programme Component)	1642.00
6	Department of Rural Development	National Rural Livelihood Mission (State Component)	2225.27
		Pradhan Mantri Awas Yojna (PMAY)- Rural (Programme Component)	181879.80
		National Programme of Mid Day Meal in Schools (Amount met from Gross Budgetary Support)	14283.83
7	Department of School Education and Literacy	Rashtriya Madhyamik Shiksha Abhiyan (Programme Component)	7439.73
		Sarva Shiksha Abhiyan	40830.38
		Teachers Training and Adult Education	400.62
8	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and	National AYUSH Misson (NAM)	194.19

S.No.	Ministry Name	Scheme Name	Sanctioned Amount (in lakh)
	Homoeopathy (AYUSH)		
9	Ministry of Drinking Water and Sanitation	Nation Rural Drinking Water Programme (State Component)	3549.44
		SBM-Rural (State Component)	22237.96
10	Ministry of Housing and Urban Poverty Alleviation	National Urban Livelihood Mission (States/Uts Component)	106.47
		PMAY-Urban (Other items of States/UTs Component)	5680.39
11	Ministry of Labour and Employment	National Career Services	19.80
12	Ministry of Tribal Affairs	Boys and Girls Hostel	61.88
		Development of Particularly Vulnerable Tribal Groups (PVTGs)	8232.46
		Grants under proviso to Article 275(1) of the Constitution	22399.48
		Post-Matric Scholarship	10320.50
		Pre-Matric Scholarship	5539.17
		Special Central Assistance (Special Central Assistance to Tribal Sub-Schemes)	22828.70
		Support to Tribal Research Institutes	732.51
13	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	12636.08
Total:			415816.60

Details of TSP / STC funds provided by Central Government Ministries / Departments to Government of Madhya Pradesh during 2018-19

S.No.	Ministry Name	Scheme Name	Sanctioned Amount (in lakh)
1	Department of Agriculture, Cooperation and Farmers' Welfare	National Bamboo Mission	215.58
		National Food Security Mission	106.77
		National Mission on Horticulture	385.00
		National Project on Soil Health and Fertility	237.19
		Paramparagat Krishi Vikas Yojana	519.12
		Pradhan Mantri Krishi Sinchai Yojana (PMKSY)- Per Drop More Crop	2100.00
		Rashtriya Krishi Vikas Yojna	1985.00
		Sub - Mission on Agriculture Extension	402.94
		Sub- Mission on Agriculture Mechanisation	900.00
		Sub- Mission on Seed and Planting Material	254.98
2	Department of Animal Husbandry, Dairying and Fisheries	Integrated Development and Management of Fisheries	25.62
		Livestock Health and Disease Control	166.43
3	Department of Health and Family Welfare	Human Resources for Health and Medical Education	4159.00
		National Rural Health Mission	24287.90
		National Urban Health Mission (Support from National Investment Fund)	46.00
4	Department of Higher Education	Rashtriya Uchhatar Shiksha Abhiyan (RUSA)	315.00
5	Department of Rural Development	National Rural Livelihood Mission (Programme Component)	2558.09
		Pradhan Mantri Awas Yojna (PMAY)- Rural (Programme Component)	100248.91
7	Department of School Education and Literacy	National Programme of Mid Day Meal in Schools	6905.78
		Rashtriya Madhyamik Shiksha Abhiyan	4311.04
		Sarva Shiksha Abhiyan	31930.77
8	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	National AYUSH Misson (NAM) (Support from National Investment Fund)	147.54
9		National Rural Drinking Water Mission - Nation Rural Drinking Water Programme	3664.70

S.No.	Ministry Name	Scheme Name	Sanctioned Amount (in lakh)
	Ministry of Drinking Water and Sanitation	SBM-Rural (Programme Component)	11144.80
10	Ministry of Environment, Forests and Climate Change	Integrated Development of Wildlife Habitats (Funded from NCEF)-Development of Wildlife Habitats	70.41
		Integrated Development of Wildlife Habitats (Funded from NCEF)-Project Tiger	1063.56
		National Mission for a Green India (Funded From NCEF)-Green India Mission-National Afforestation Programme	215.75
11	Ministry of Housing and Urban Affairs	Deendayal Antyodaya Yojana-National Urban Livelihood Mission (DAY-NULM) (States/UTs Component)	58.82
		PMAY-Urban (Other items of States/UTs Component)	11176.24
12	Ministry of Panchayati Raj	Capacity Building- Panchayat Sashaktikaran Abhiyaan (PSA) / Rashtriya Gram Swaraj Abhiyan (RGSA)	1324.24
13	Ministry of Tribal Affairs	Development of Particularly Vulnerable Tribal Groups (PVTGs)	7998.09
		Grants under proviso to Article 275(1) of the Constitution	24205.06
		Post-Matric Scholarship	13405.24
		Pre-Matric Scholarship	5728.33
		Special Central Assistance to Tribal Sub- Schemes	16968.97
		Support to Tribal Research Institutes	309.91
14	Ministry of Women and Child Development	Anganwadi Services (Erstwhile Core ICDS)	7064.01
		Scheme for Adolescent Girls	675.01
Total:			287281.80

Annexure 2 referred to in reply to part (c) to (e) of the Lok Sabha Unstarred Question No. 3004 for answer on 31.12.2018

Fund earmarked under the Scheme 'Support to Tribal Research Institute (TRI) during 2018-19 for 'Evaluation study of Tribal Sub-Plan (TSP)'		
S. No.	States	Amount approved for TSP Evaluation study (Rs. in lakh)
1	Andaman & Nicobar Islands	5.00
2	Andhra Pradesh	10.00
3	Arunachal Pradesh	0.00
4	Assam	10.00
5	Chhattisgarh	10.00
6	Gujarat	10.00
7	Himachal Pradesh	0.00
8	J&K	10.00
9	Jharkhand	10.00
10	Karnataka	10.00
11	Kerala	10.00
12	Madhya Pradesh	10.00
13	Maharashtra	25.00
14	Manipur	5.00
15	Mizoram	0.00
16	Nagaland	5.00
17	Odisha	10.00
18	Rajasthan	10.00
19	Sikkim	5.00
20	Tamil Nadu	10.00
21	Telangana	10.00
22	Tripura	5.00
23	Uttar Pradesh	5.00
24	West Bengal	10.00
Total:		195.00
